

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 1**  
**(IB)-597(PB)/2017**

**IN THE MATTER OF:**

Oriental Bank of Commerce

.... Applicant/petitioner

Vs.

M/s. Sonear Industries Ltd. and Anr.

.... Respondents

**Order under Section 7 of Insolvency & Bankruptcy Code,2016 (Liq.)**  
**Order delivered on 05.05.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent(s):- Mr. Anirudh Bakhru and Mr. Ayush Puri,  
Advocates

**ORDER**

In IA2019/2021, report filed and the same is taken on record.  
Accordingly, IA2019/2021 is **disposed of**.

**SD/-**  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

**SD/-**  
**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**

05.05.2021  
VINEET